

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : C.S.DIAS, JUDGE

DATE OF APPOINTMENT : 18.11.2019

DECLARED ASSETS
ASSETS OF THE JUDGE

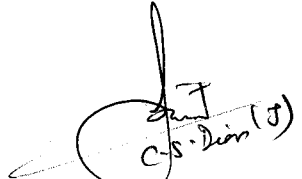
IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver(Wei ght)	Vehicles(Nos.)	Shares, Mutual Funds & others if any
7.511 cents in Sy.No.459/2 in Ernakulam Village, Kanayannur Taluk, Ernakulam District.	4500 sq.feet residence				
20.160 cents in Sy.Nos.289/1A-12, 298/14A & 298/16 in Varapuzha Village, Paravur Taluk, Ernakulam District	1900 sq. feet residence	Rs.56,22,805/-	5 sovereigns of gold ornaments and .5 carat diamond	2014 Model Ford Ecosport Car bearing Regn.No. KL-07- BC/ 9100	Nil
196 cents in sy Nos.215/2,3,4,5 & 6 and 92.16 cents in Sy Nos.233/12, 13 and 14 in Kaipuzha Village Kottayam Taluk, Kottayam District.					

LIABILITIES

Particulars:-

NIL

Note:- Further details available with the Honourable the Chief Justice


C.S. Dias (J)

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : C.S DIAS

NAME OF THE SPOUSE : MINI DIAS

DECLARED ASSETS
ASSETS OF THE SPOUSE

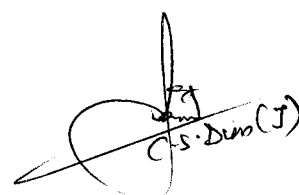
IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver(Wei ght)	Vehicles(Nos.)	Shares, Mutual Funds & others if any
44.97 cents of land in Survey Nos.195/86, 195/17, 195/14 and 195/83-1 in Thiruvalla Village, Thiruvalla Taluk, Pathanamthitta District.	Nil	Rs.20,19134/-	80 sovereigns of gold ornaments.		64,940/-

LIABILITIES

Particulars :

NIL

Note:- Further details available with the Honourable the Chief Justice


C.S. Dias (J)

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : C.S.DIAS, JUDGE

NAME OF THE DEPENDENT CHILD/CHILDREN : RAYMOND GEORGE DIAS

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN


IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver(Weight)	Vehicles(Nos.)	Shares, Mutual Funds & others if any
	Chamber No.352 in Kerala High Court Advocates' Association Golden Jubilee Chamber Complex, Ernakulam Village, Ernakulam District	Rs.18,40,220/-	10 sovereigns of gold ornaments.		

LIABILITIES

Particulars:-

1. Education loan of Rs.10,00,000/- from the Vijaya Bank, M.G.Road, Ernakulam

Note:- Further details available with the Honourable the Chief Justice


C.S. Dias (J)

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : C.S.DIAS, JUDGE

NAME OF THE DEPENDENT
CHILD/CHILDREN : RENATA ANN DIAS

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver(Wei ght)	Vehicles(Nos.)	Shares, Mutual Funds & others if any
		Rs.7,68,049/-	20 sovereigns of gold ornaments and 5 carat diamond		

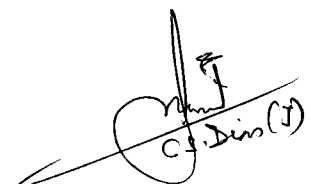
LIABILITIES

Particulars:-

NIL

1.

Note:- Further details available with the Honourable the Chief Justice


C.S. Dias (J)